

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †4176**

TO BE ANSWERED ON THE 28th MARCH, 2017 / CHAITRA 7, 1939 (SAKA)

SUICIDE CASES IN CAPF

†4176. SHRI RAMA KISHORE SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of murder, fratricide, killing/firing at colleagues and officers and suicide etc. have been reported in various Central Armed Police Forces (CAPF);

(b) if so, the number of such cases reported, separately during each of the last three years and the current year, gender, rank and force-wise;

(c) whether the Government has conducted any inquiry to identify the causes/circumstances for such incidents and if so, the details and outcome thereof;

(d) whether the Government has any proposal to constitute a high level committee to examine the working and living conditions of the CAPF personnel and if so, the details thereof; and

(e) the other measures taken by the Government to check such cases in future and improve the working condition of CAPF personnel?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (e) : A Statement is laid on the table of the House.

(a) & (b): The details of number of cases of murder, fratricide, killing/ firing at colleagues and officers and suicides by CAPFs/AR personnel are at Annexure 'A' & 'B' respectively.

(c): An enquiry is conducted in each case of fratricide/killing/firing at colleagues and suicide case. It has been observed that causes/ circumstances behind most of such cases are found to be generally personal and domestic problems like marital discord, personal enmity, mental illness, depression etc.

(d) & (e): At present, there is no specific proposal to constitute a high level committee in the matter. Improvement of working conditions of CAPFs and AR personnel is a constant endeavour and instructions in this regard are issued by the Ministry as and when required. The issue is also reviewed by the Government from time to time in consultation with professional agencies. While Bureau of Police Research and Development (BPR&D) conducted a study in 2009 into the factors causing stress, the Indian Institute of Management, Ahmedabad (IIMA) did a similar study in 2012 for BSF and CRPF.

Some of the measures taken to check such incidents and to improve working conditions of CAPFs/AR personnel are given at Annexure 'C'

Annexure 'A' referred to in reply to part (a) of
Lok Sabha Unstarred Q.No.4176 for 28.03.2017

Number of cases of murder, fratricide, killing/firing at colleagues and officers in CAPFs/AR for the last three years and the current year as on 01.03.2017

Force		Gazetted Officers				Sub-ordinate Officers				Other Ranks				Total
		2014	2015	2016	2017	2014	2015	2016	2017	2014	2015	2016	2017	
CRPF	M	0	0	0	0	1	1	0	0	1	0	0	0	3
	F	0	0	0	0	0	0	0	0	0	0	0	0	0
BSF	M	1	0	0	0	0	0	1	0	2	2	1	0	7
	F	0	0	0	0	0	0	0	0	0	0	0	0	0
ITBP	M	0	0	0	0	0	0	0	0	0	1	0	0	1
	F	0	0	0	0	0	0	0	0	0	0	0	0	0
SSB	M	0	0	0	0	0	0	0	0	0	0	0	0	0
	F	0	0	0	0	0	0	0	0	0	0	0	0	0
CISF	M	0	0	1	0	2	1	1	0	3	1	1	3	13
	F	0	0	0	0	0	0	0	0	0	0	0	0	0
AR	M	0	0	0	0	0	0	0	0	0	0	1	0	1
	F	0	0	0	0	0	0	0	0	0	0	0	0	0
Total		1	0	1	0	3	2	2	0	6	4	3	3	25

M- Male : F - Female

Annexure 'B' referred to in reply to part (a) of
Lok Sabha Unstarred Q.No.4176 for 28.03.2017

Number of Suicide Cases in CAPFs/AR for the last three years and the current year
as on 01.03.2017

Force		Gazetted Officers				Sub-ordinate Officers				Other Ranks				Total
		2014	2015	2016	2017	2014	2015	2016	2017	2014	2015	2016	2017	
CRPF	M	0	0	3	0	7	6	1	0	34	31	25	3	110
	F	0	0	0	0	0	0	0	0	0	1	0	0	1
BSF	M	0	0	0	0	5	2	1	0	41	25	22	4	100
	F	0	0	0	0	0	0	0	0	0	0	1	0	1
ITBP	M	0	0	0	0	1	0	0	0	7	9	5	1	23
	F	0	0	0	0	0	0	0	0	0	0	0	0	0
SSB	M	0	0	0	0	0	0	3	0	8	8	6	2	27
	F	0	0	0	0	0	0	0	0	0	0	0	0	0
CISF	M	0	0	0	0	3	3	2	2	7	12	16	3	48
	F	0	0	0	0	0	0	0	1	1	1	2	0	5
AR	M	0	0	0	0	0	1	0	0	11	10	5	2	29
	F	0	0	0	0	0	0	0	0	0	0	0	0	0
Total		0	0	3	0	16	12	7	3	109	97	82	15	344

M- Male : F - Female

**Some of the measures taken to check such incidents and to improve
working conditions of CAPFs/AR personnel.**

- (i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel served in hard area.**
- (ii) Regular interaction of officers with troops to find out and redress their grievances.**
- (iii) Ensuring adequate rest and relief by regulating the duty hours.**
- (iv) Improving living conditions for troops, providing adequate recreational/ entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.**
- (v) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE State, J&K and LWE affected areas (except State Capitals).**
- (vi) Providing better medical facilities, also organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.**
- (vii) Adequately compensating the troops deployed in difficult areas.**
- (viii) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc. Also air courier service has been provided to CAPF personnel deployed in NE States, J&K and LWE affected areas as welfare measure.**
- (ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.**
- (x) Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotion does not take place for want of vacancies at 10, 20 & 30 years of service.**